

| State | No. of bonded labourers | |
|------------------------|-------------------------|---------------|
| | Identified and Freed | Rehabilitated |
| 7. Rajasthan . . . | 6,000 | 3,531 |
| 8. Tamil Nadu . . . | 2,833 | 2,366 |
| 9. Uttar Pradesh . . . | 3,843 | 2,331* |
| TOTAL . . . | 92,630 | 54,993 |

*The figures have been revised by the State Government on the basis of the results of an intensive survey undertaken by it in the Districts having the incidence of bonded labour.

N.B. (i) Governments of Gujarat and Maharashtra and the Union Territory of Mizoram have subsequently sent 'NIL' reports.

(ii) The number of bonded labourers yet to be rehabilitated, is 37,637. Of this 5,906 bonded labour are covered by the Centrally Sponsored Scheme during 1978-79.

Issue of visa to Pak nationals of Jammu and Kashmir State origin

811. SHRI ABDUL REHMAN SHEIKH:

SHRI SYED NIZAM-UD-DIN;
SHRI KISHAN LAL SHARMA;
SHRI GIAN CHAND TOTU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of applications for visa pending for disposal at present from the Pakistan nationals of Jammu and Kashmir State origin for visiting India;

(b) the number of applications which have been disposed of during the current year; and

(c) what steps are being taken to expedite the disposal of such applications?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) We do not have any separate regulations for Pakistan na-

tionals of Jammu and Kashmir State origin places in India outside Jammu and Kashmir.

However, a total number of 174 visa applications of Pakistan nationals desirous of visiting Jammu and Kashmir State are pending at the moment. Out of these, 67 applicants have already been informed by the Embassy of India, Islamabad to collect their visas.

(b) During the current year (from 1.1.79 onwards), 58 cases have been disposed of.

(c) The applications received from our Embassies are being processed as expeditiously as possible.

Industrial relations in coal belt

812. SHRI VIREN J. SHAH: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government's attention has been drawn to the article which published in the 'Indian Express, (Bombay)' of 22nd January, 1979 on 'Trade Union Mafia' in Dhanbad; and

(b) if so, what steps are being taken to improve the industrial relations in the coal-belt areas?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes.

(b) The situation is under the constant watch of the Government. The industrial relations machinery both at the Centre and in the State continue to make efforts to maintain industrial peace through informal mediation, conciliation, adjudication or arbitration as necessary under the existing statutory provisions and voluntary arrangements.